

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). Guidelines were issued by National Bank for Agriculture and Rural Development to commercial and State Land Development Banks in September, 1984 to examine carefully the necessity and viability of the schemes for financing the purchase of tractors with horse power exceeding 35. The main reason for issuing such guidelines was that high horse power tractors are generally not related to actual farming operations of beneficiaries and are usually required for heavy duty operations like land shaping. However, on representations from various quarters, National Bank for Agriculture and Rural Development has since issued another circular in February, 1985 advising banks to finance tractors upto 50 horse power on the basis of viability of individual schemes.

**Bank Robberies in Nationalised Banks**

\*253. SHRI C.D. GAMIT : Will the Minister of FINANCE be pleased to state:

(a) the number of bank robberies which took place in the nationalised banks in the States of Punjab, Rajasthan, Gujarat and the Union Territory of Delhi during the last one year; and

(b) the number of persons apprehended and the amount recovered so far in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) As per available information, the number of bank robberies dacoities which took place in banks in the States of Punjab, Rajasthan, Gujarat and Union Territory of Delhi, the number of persons arrested/apprehended and the amount recovered during the period 1-1-84 to 31-12-84 is given below :

Name of the State /Union Territory	No. of bank robberies/ dacoities	No. of persons arrested/apprehended	Amount recovered (Rs. in lakhs)
Punjab	11	5	0.26
Rajasthan	5	5	—
Gujarat	1	Nil	Nil
Delhi	7	5	8.27

[*Translation*]

**Intoxicants Seized on Indo-Pak Border**

\*254. SHRI RAM PYARE PANIKA : Will the Minister of FINANCE be pleased to state :

(a) whether some intoxicants have been seized during the past two months from the smugglers operating on the Indo-Pak border;

(b) if so, the value thereof and the number of persons arrested, in this connection;

(c) whether Government are taking any concrete steps to check such smuggling; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Reports received by the Government indicate that 1872 bottles of intoxicants, *i.e.* liquor valued at Rs. 77,642. (approximately) was seized on the Indo-Pak borders during January and February, 1985. No person was arrested in this connection.

(a) and (b) The drive against smugglers has been intensified. The preventive and intelligence machinery of the Customs department in the region has been